NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/193/2016

NAME OF THE PETITIONER(S) : Subbaraj Srinivasan

NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Loveen Kumar Muthi	for Politioner	
2)	SHRENIER	for R2&5	Showin

ORDER

Counsels for both the parties are present and prayed for time to make final arguments. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

ghk